

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.5114
TO BE ANSWERED ON 24.07.2019
UNDER CONSTRUCTION ROBs**

5114. SHRI VINOD KUMAR SONKAR:

SHRI RAJA AMARESHWARA NAIK:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the under construction Rail Over Bridges (ROBs) in various States on cost sharing basis, zone-wise;**
- (b) the details of the proposals sent by various State Governments location-wise including Bihar for constructing ROBs at level crossings along with the action taken on each of such proposals;**
- (c) the details of under-construction and new projects identified for constructing the ROBs during the last three years along with the details of the funds allocated, zone-wise;**
- (d) the details of the present status of each of these projects of ROBs; and**
- (e) the steps taken/being taken to complete the said projects within the stipulated time?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.5114 BY SHRI VINOD KUMAR SONKAR AND SHRI RAJA AMARESHWARA NAIK TO BE ANSWERED IN LOK SABHA ON 24.07.2019 REGARDING UNDER CONSTRUCTION ROBs

(a) to (e): The details of the under construction Road over Bridges (ROBs) in various states on cost sharing basis, zone-wise is at Appendix-I.

Proposals for construction of Road over Bridge / Road under Bridge (ROB/RUB) in lieu of Level Crossings (LCs) are normally received by Zonal Railways from State Government and other Statutory Authorities. After completing various formalities with State Government/Statutory Authorities, regarding the consent for sharing of cost and closure of LCs, proposals received for construction of ROB/RUBs in lieu of LCs are further processed for their inclusion in Railway Works Programme. This is a continuous process. All these proposals were cleared during this period and no such valid proposals are pending for clearance including Bihar in the Railway Board.

Zone-wise details of under ROB/RUBs sanctioned in last three years along with details of funds allocated are at Appendix-II and Appendix-III respectively.

Out of 1535 ROB/RUBs sanctioned on cost sharing basis, 241 ROB/RUBs have been completed. Remaining work of ROB/RUBs are at various stages of planning, estimation and execution.

Normally, Railway undertakes construction of ROB/RUBs in Railway portion whereas approaches are being constructed by State Government. Generally, there is no problem of construction of ROB/RUBs in Railway

portion. However, it is difficult to construct ROB/RUBs on approaches because it depends upon many factors such as availability of land, removal of encroachments, fixing the alignment of approaches, allocation of requisite funds etc. Therefore, it is not possible to fix the time schedule for construction of ROB/RUBs projects.

APPENDIX-I REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.5114 BY SHRI VINOD KUMAR SONKAR AND SHRI RAJA AMARESHWARA NAIK TO BE ANSWERED IN LOK SABHA ON 24.07.2019 REGARDING UNDER CONSTRUCTION ROBs

(a) to (e): Details of the under construction Road over Bridges (ROBs) in various states on cost sharing basis, zone-wise is as under:

S N	Zonal railway	Sancti-oned	Fully compl-eted	Balan-ce	Railway Portion comple-ted	Work in progress	Consent Not Available	Detailed Estimate, Finalization of Alignment plan stages
1	Central	82	4	78	5	12	7	54
2	Eastern	84	0	84	3	14	51	16
3	East Central	143	18	125	2	12	49	62
4	East Coast	32	7	25	7	6	0	12
5	Northern	160	24	136	7	17	74	38
6	North Central	180	57	123	15	23	40	45
7	North Eastern	51	6	45	0	1	16	28
8	Northeast Frontier	6	1	5	0	1	0	4
9	North Western	71	5	66	0	37	3	26
10	Southern	257	66	191	40	20	2	129
11	South Central	109	13	96	14	11	5	66
12	South Eastern	43	4	39	4	9	1	25
13	South East Central	36	5	31	1	8	7	15
14	South Western	49	9	40	5	4	3	28

15	Western	164	15	149	7	34	33	75
16	West Central	68	7	61	4	13	0	44
Total		1535	241	1294	114	222	291	667

APPENDIX-II REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.5114 BY SHRI VINOD KUMAR SONKAR AND SHRI RAJA AMARESHWARA NAIK TO BE ANSWERED IN LOK SABHA ON 24.07.2019 REGARDING UNDER CONSTRUCTION ROB_s

(a) to (e): Zone-wise detail of sanctioned Road over Bridges (ROBs) in last three years:

SN	Zonal railway	2016-17	2017-18	2018-19
1	Central Railway	18	24	2
2	Eastern Railway	9	1	3
3	East Central Railway	34	2	9
4	East Coast Railway	7	3	6
5	Northern Railway	43	13	12
6	North Central Railway	29	3	26
7	North Eastern Railway	18	16	0
8	Northeast Frontier Railway	2	0	0
9	North Western Railway	10	1	11
10	Southern Railway	22	17	40
11	South Central Railway	16	23	8
12	South Eastern Railway	12	11	0
13	South East Central Railway	8	4	15
14	South Western Railway	11	5	5
15	Western Railway	22	6	19
16	West Central Railway	28	1	0
Total		289	130	156

APPENDIX-III REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.5114 BY SHRI VINOD KUMAR SONKAR AND SHRI RAJA AMARESHWARA NAIK TO BE ANSWERED IN LOK SABHA ON 24.07.2019 REGARDING UNDER CONSTRUCTION ROBS

(a) to (e): Zone-wise details of funds allocated are as under:

(₹ in Crores)

Zonal Railway	2016-17	2017-18	2018-19
Central Railway	117.34	147.30	205.37
Eastern Railway	64.71	79.02	76.92
East Central Railway	68.54	89.12	88.00
East Coast Railway	148.64	200.23	187.24
Northern Railway	396.08	528.49	524.42
North Central Railway	394.94	469.05	458.40
North Eastern Railway	100.01	116.86	213.95
Northeast Frontier Railway	100.68	140.57	76.86
North Western Railway	258.24	466.81	558.34
Southern Railway	343.95	426.73	408.62
South Central Railway	174.01	247.75	419.21
South Eastern Railway	140.58	230.60	145.23
South East Central Railway	173.70	199.32	168.20
South Western Railway	165.95	181.69	121.83
Western Railway	266.50	297.76	308.64
West Central Railway	152.30	178.70	241.96
Total	3066.17	4000	4203.19
